

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09  
of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012**

**Dated: 4<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Appeal No. 166 of 2011**

**In the matter of:**

**Biomass Energy Developers  
Association & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr.K.Gopal Choudhary,**

**Counsel for the Respondent(s) : Mr. A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Appeal No. 150 of 2011**

**M/s SLS Power Limited ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr.M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K.Ganesan**

**Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Contd..2/-**

Appeal No. 168 of 2011

South Indian Sugar Mills  
Association & Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan

Appeal No. 172 of 2011

Sardar Power Private Limited ... Appellant (s)

Versus

Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Mr.K.Gopal Choudhary

Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan

Appeal No. 173 of 2011  
&IA No. 60 of 2012

M/s K.M. Power Private  
Limited & Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan

**Appeal No. 9 of 2012 & IA No. 14 of 2012**

**K.C.P Sugars and Industries Corporation Ltd. & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Appeal No. 18 of 2012 & IA No. 61 / 2012**

**Central Power Distribution Co. of A.P. ... Appellant (s)**

**Versus**

**Bollineni Castings Ltd. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Counsel for the Respondent(s) : Ms. Swapna Sheshadri for R-5  
Mr.K. Gopal Choudhary, Advocate**

**Appeal No. 29 of 2012 & IA No. 52 of 2012**

**M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Contd...4/-**

**Appeal No. 26 of 2012 & IA No. 46 of 2012**

**M/s.Kakatiya Cement Sugar & Industries Ltd** .... **Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.** .... **Respondent (s)**

**Counsel for the Appellant(s) :** **Mr. C. Hanumanta Rao  
Mr. Mullapudi Rambabu**

**Counsel for the Respondent(s):** **Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**Appeal No. 38 of 2012 & IA No. 69 of 2012**

**M/s. Agri Gold Project Ltd.& Ors.** ... **Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors.** .... **Respondent (s)**

**Counsel for the Appellant(s) :** **Mr. C. Hanumanta Rao  
Mr. Mullapudi Rambabu**

**Counsel for the Respondent(s):** **Mr.A.Subba Rao for R-2 to R-6  
Mr.Yusuf Khan**

**ORDER**

Learned counsel for the appellant in Appeal Nos. 166 and 2011 and 09 of 2012 has concluded his rejoinder submissions.

Contd.....P5/-

Learned counsel for the parties are directed to file their respective written submissions.

Post the matter for hearing other appeals on **9<sup>th</sup> May, 2012.**

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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